

THE NATIONAL COMPANY LAW TRIBUNAL, MUMBAI DIVISION – I,
MUMBAI

CP-893/252(1)/MB/2018

CORAM : SHRI M. M. SHRAWAT, MEMBER (J)
SHRI RAVIKUMAR DURAISAMY, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **26.09.2018**

NAME OF THE PARTIES: **SARVOTTAM HOLDING AND ESTATE
DEVELOPERS PVT. LTD.**

v/s.

ROC, MUMBAI

SECTION OF THE COMPANIES ACT: SECTION 252(1) OF COMPANIES ACT, 2013

ORDER

52. CP-893/252(1)/MB/2018

None present. List this matter on 5.11.2018.

Sd/-

RAVIKUMAR DURAISAMY
Member (Technical)

Sd/-

M.K. SHRAWAT
Member (Judicial)